NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

C.P.(CAA)/42(MB)2024 IN C.A.(CAA)/270(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: CUELINKS TECHNOLOGY PRIVATE LIMITED

Section 230-232 of the Companies Act, 2013

ORDER

1. Mr. Hemant Sethi, Counsel for the Petitioner Companies present. Mr. Bhagwati Prasad, Assistant Director, Office of the Regional Director present in person.
2. The Authorized Representative of the Regional Director seeks time to file supplementary report to the submissions given by the Petitioner Companies to the observations of the Regional Director. Time granted.
3. List this matter for further consideration on **09.08.2024**.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
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